## CENTRAL ELECTRCITY REGULATORY COMMISSION NEW DELHI

## **CORRIGENDUM**

New Delhi, the 3<sup>rd</sup> May, 2017

No. L-1/18/2010-CERC: In the notification of the Central Electricity Regulatory Commission, No. L-1/18/2010-CERC, dated 12<sup>th</sup> April, 2017 published in the Gazette of India, Extraordinary, Part-III, Section 4, S.No. 148, dated 19.4.2017,

- (1) at page 7, line 16, the words and figures "Regulation 6.4.2(c)" shall be read as "Regulations 6.4.2(b)".
- (2) at page 7, line 33, the words and figures "Regulation 6.5.3.19" shall be read as "Regulation 6.5.19".

sd/-(Sanoj Kumar Jha) Secretary